

# HIGH COURT OF SIKKIM GANGTOK

No. 23 /Judl./HCS

Dated: 18/01/2023

## N O T I C E

It is hereby notified for general information of all concerned that a vacation Court will be held on 19<sup>th</sup> January, 2023 and urgent matters will be listed for hearing before Hon'ble Mr. Justice Bhaskar Raj Pradhan.

By Order.

Sd/-  
(K.W.BHUTIA)  
REGISTRAR GENERAL

Memo No.: 10328-343 /Judl./HCS

Dated: 18/01/2023

### Copy to:

1. The Registrar (Judicial Service) and Officer on Special Duty (O. S. D) to Hon'ble the Chief Justice.
2. The Registrar, High Court of Sikkim.
3. The Central Project Co-ordinator, eCourts Project, High Court of Sikkim.
4. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice and the Deputy Registrar-cum-Private Secretary to Hon'ble the Chief Justice.
5. The Additional Registrar-cum-Principal Private Secretary to Hon'ble Judge.
6. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge.
7. Reader to Hon'ble the Chief Justice/Hon'ble Judges.
8. The Chief Secretary, Government of Sikkim, Gangtok.
9. The Advocate General, Office of the Advocate General, Gangtok.
10. The Additional Advocate General, Office of the Advocate General, Gangtok.
11. The President, High Court Bar Association, Gangtok.
12. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
13. The President, Bar Association of Namchi, Sikkim.
14. The Deputy Solicitor General of India, Gangtok.
15. All Section In-charge, High Court of Sikkim.
16. The Computer Section, High Court of Sikkim for uploading in the website.
17. File.
18. Guard File.
19. Notice Board.

  
ASSISTANT REGISTRAR (J)